

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
(Chennai Circuit Bench)

Appeal no. 95 of 2013

Dated : 26th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. RakeshNath, Technical Member

BMM Ispat Ltd. ...Appellant(s)

Versus

Bangalore Electricity Supply Co. Ltd. & Ors. ...Respondent(s)

Counsel for the Appellant(s): Mr. Vishal Gupta

Counsel for the Respondent(s): Ms. Anupama Hebbar

ORDER

Ms. Anupama Hebbar, Learned Counsel is filing vakalatnama on behalf of Respondent no.1 and 2. She is also filing reply on behalf of Respondent no. 1 and 2 after serving copy on the other side.

Post the matter for final hearing on 13.09.2013 at Chennai Circuit Bench. In the meantime, rejoinder be filed, if any.

(RakeshNath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson